

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect:-

Sl. No.	Name of the officials	From	To
1.	Sh. Sangh Priya Gautam EC- 3122	Sr. P.A in the court of Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South District, Saket Courts, New Delhi.	Sr. PA in the Office Pool, North-West District, Rohini, Delhi
2.	Sh. Sonu Kumar EC- 11284681	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	P.A in the court of Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South District, Saket Courts, Delhi
3.	Ms. Kiran W/o Sh. Santosh Kumar EC- 30376173	PA in the court of Sh. Vikas Madaan, MM (NI Act) North-West District, Rohini Courts, Delhi.	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Ms. Sonia Jain W/o Nikhil Jain EC : 3327 / 10926923	Sr. P.A in the court of Sh. S.S Rathi, District Judge (Commercial Court)-03, Shahdara District Karkardooma Courts, Delhi.	Sr. P.A in the in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Ravi Kumar S/o Sh. Subhash Chander	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	P.A in the court of Sh. S.S Rathi, District Judge (Commercial Court)-03, Shahdara District Karkardooma Courts, Delhi.

- Note: 1. All the Sr. PAs/PAs are hereby stand relieved from their present place of posting & further directed to join their duty at their transferee stations forthwith.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
15.10.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 78950985 /Admn-I/P & T/HQs/2022

Dated, Delhi the 15 OCT 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, Shahdara/North-West/South, Delhi/New Delhi.
2. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ Shahdara/North-West/South, Delhi/New Delhi.
3. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Administration Branch, Central/ Shahdara/North-West/South, Delhi/New Delhi.
4. The PS to the undersigned.
5. The dealing officials, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The dealing officials, Leave Section, Room No. 114, Accounts Branch, Central, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

(828)

(824) 828